

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The Meat Food Products (Amendment) Order, 1976, published in Notification No. S.O. 1776 in Gazette of India dated the 29th May, 1976.

(ii) G.S.R. 638(E) published in Gazette of India dated the 12th October, 1977.

(iii) The Fertiliser (Control) Amendment Order, 1977, published in Notification No. G.S.R. 640(E) in Gazette of India dated the 14th October, 1977.

(iv) G.S.R. 663(E) published in Gazette of India dated the 1st November, 1977 making certain amendment to Notification No. G.S.R. 965(E) dated the 2nd November, 1976.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (i) above.

[Priced in Library. See No. LT-1257/77].

12.30 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTH REPORT

SHRI GAURI SHANKAR RAI (Shazipur) : I present the Fifth Report of the Public Accounts Committee on Supplementary Report of the Comptroller and Auditor General of India for the year 1973-74 (Part 1),

Union Government (Civil) relating to Relief of Distresses caused by Natural Calamities.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TENTH AND FOURTEENTH REPORTS

SHRI SURAJ BHAN (Ambala) : I present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

(1) Tenth Report on the Ministry of Finance (Department of Economic Affairs—Banking Division)—Recruitment of Management Trainees in the Allahabad Bank.

(2) Fourteenth Report regarding Action Taken by Government on the recommendations contained in their Forty-third Report (Fifth Lok Sabha on the Ministry of Home Affairs—Pre-examination Training Centre, Allahabad.

12.31 hrs.

BUSINESS ADVISORY COMMITTEE

NINTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : I beg to move:

“That this House do agree with the Ninth Report of the Business Advisory Committee presented to the House on the 2nd December, 1977.”

SHRI SAUGATA ROY (Barrackpore) : Sir, when the session commenced on the 14th November, I had met you and requested you to allot some time for a discussion on the Farakka Agreement at a very early date. But still the discussion has not taken place. It was held over and ultimately, fixed for tomorrow, the 6th December. Now, tomorrow a discussion